

19.6.2020

CT Case No. 44/2019
ED vs. Sumeet Suri

The matter was taken up through Video Conferencing (VC) using CISCO Webex on account of Covid Pandemic and in terms of directions issued in this regard from time to time by Hon'ble High Court & Hon'ble District & Session Judge RADC.

Present Online :

Sh. N. K. Matta, Ld. Spl. PP for ED through VC.

Sh. H. S. Bhullar, Ld. Counsel for accused Sumeet Suri through VC.

Mr. Matta has submitted soft copies of deficient documents - through e-mail to the court - which were sought to be supplied to the accused. The copy of the documents has been supplied to Ld. counsel for accused on his mail from the official email id of the court.

Re-notify the matter for scrutiny of the documents and arguments on 24.9.2020.

In case of any urgency in between the parties are at liberty to move application and send it to official id of the court (readercbi21radc@gmail.com).

A copy of the order be mailed by the reader to the parties. A copy of the order be also sent to Computer Branch for uploading on website.

Dated 19-06-2020

Anuradha Shukla Bhardwaj

Special Judge PC Act 21 RADC New
Delhi